

Name of the Corporate Debtor: AVIOM India Housing Finance Private Limited; Date of Commencement of CIRP: 01-01-1970; List of Creditors as on: 13-03-2025; Name of IP: Mr. Ram Kumar; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	67	15503483743	60	13282203237	99.95	0	0	2191999670	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	269	3690760	250	3193314	0.02	0	0	497446	Annexure 6
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	50	17428274	14	2861296	0.02	0	0	14823156.3	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	155980975.42	0	0	0.00	0	0	155980975.42	Annexure 9
Total		387	15680583752.42	324	13288257847	100.00	0	0	2363301247.7200 003	